

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

**Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member**

Date of Order : 29.04.2016

Petition No. 415/TT/2014

In the matter of:

Approval of transmission tariff for 400 kV D/C Solapur (STPP)-Solapur (PG) transmission line along with bay extension at Solapur (PG) Sub-station-Asset I & Extension of 400/220 kV Solapur Sub-station-Augmentation of Substation by 1X315 MVA (3rd) Transformer (by Shifting of 500 MVA Transformer from Wardha to Solapur) - Asset II under "Transmission System for Solapur STPP (2X660 MW)" in Western Region Under Regulation-86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014 from COD to 31.3.2019.

Petition No. 418/TT/2014

In the matter of:

Approval of transmission tariff for Asset-I: 765kV S/C Solapur-Pune transmission line and LILO of 400kV D/C Pune-Parli at Pune GIS Sub-station with associated bays and equipments, 2X1500 MVA, 765/400kV ICT 1 & 2 at Pune (GIS) and 240 MVAR, 765kV Bus Reactor and 765kV, 240MVAR Switchable Line Reactor at Pune (GIS) Sub-station with associated bays Asset-II: LILO of 400kV D/C Aurangabad Pune transmission line at Pune GIS Sub-station with associated bays and 400kV, 50 MVAR Line reactor under "Transmission System Associated with Krishnapatnam UMPP-Part B" in Western Region under Regulation-86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014 from COD to 31.3.2019

Petition No. 58/TT/2015



In the matter of:

Approval of transmission tariff for Asset-I:765 kV D/C Wardha-Aurangabad transmission line 1 and associated bays along with 765 kV, 3X80 MVAR line reactor at Aurangabad Sub-station, Asset-II:765/400 kV, 1500 MVA ICT-1 with bays and equipments at Aurangabad Sub-station, Asset-III:400 kV, 80 MVAR switchable line reactor for Aurangabad-Boiser transmission line ckt-1 charged as bus reactor at Aurangabad Substation, Asset-IV: 400 kV, 80 MVAR switchable line reactor for Aurangabad-Boiser transmission line ckt-2 charged as bus reactor at Aurangabad Sub-station, Asset-V:400/220 kV, 500 MVA ICT-3 with bays and equipments at Boiser, Asset-VI:400 kV, 80 MVAR line reactor for Aurangabad-Boiser transmission line ckt-1 charged as bus reactor at Boiser Sub-station, Asset-VII: 400 kV, 80 MVAR line reactor for Aurangabad-Boiser transmission line ckt-2 charged as bus reactor at Boiser Sub-station under IPPs generation projects in Chhattisgarh (IPP D)in Western Region under Regulation-86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014.

Petition No. 71/TT/2015

In the matter of:

Approval of transmission tariff for (6) Nos. assets under Vindhyachal-IV & Rihand-III (1000MW) Generation Projects in Western & Northern Region under Regulation-86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014.

And in the matter of:

Power Grid Corporation of India Limited
"Saudamini", Plot No.2,
Sector-29, Gurgaon -122 001

.....**Petitioner**

Vs

1. Madhya Pradesh Power Trading Company Limited,
Shakti Bhawan, Rampur, Jabalpur-482 008
2. Maharashtra State Electricity Distribution Company Limited,



5th floor, Prakashgad,
Bandra (East), Mumbai-400 051

3. Gujarat Urja Vikas Nigam Limited,
Sardar Patel Vidyut Bhawan,
Race Course Road,
Vadodara-390 007
4. Electricity Department,
Government of Goa, Vidyut Bhawan,
Panaji, Near Mandvi Hotel, Goa-403 001
5. Electricity Department,
Administration of Daman and Diu,
Daman-396 210
6. Electricity Department,
Administration of Dadra Nagar Haveli,
U.T., Silvassa-396 230
7. Chhattisgarh State Electricity Board,
P.O. Sunder Nagar, Dangania, Raipur
Chhattisgarh-492 013
8. Madhya Pradesh Audyogik Kendra
Vikas Nigam (Indore) Limited,
3/54, Press Complex, Agra-Bombay Road
Indore-452 008
9. Rajasthan Rajya Vidyut Prasaran Nigam Ltd.,
Vidyut Bhawan, Vidyut Marg,
Jaipur- 302 005.
10. Ajmer Vidyut Vitran Nigam Ltd.,
400 kV GSS Building (Ground Floor), Ajmer Road,
Heerapura, Jaipur.
11. Jaipur Vidyut Vitran Nigam Ltd.,
400 kV GSS Building (Ground Floor), Ajmer Road,
Heerapura, Jaipur.
12. Jodhpur Vidyut Vitran Nigam Ltd.,
400 kV GSS Building (Ground Floor), Ajmer Road,



Heerapura, Jaipur.

13. Himachal Pradesh State Electricity Board
Vidyut Bhawan, Kumar House Complex Building II
Shimla-171 004
14. Punjab State Electricity Board,
The Mall, Patiala-147 001.
15. Haryana Power Purchase Centre,
Shakti Bhawan, Sector-6
Panchkula (Haryana)-134 109
16. Power Development Department,
Government of Jammu and Kashmir,
Mini Secretariat, Jammu.
17. Uttar Pradesh Power Corporation Ltd.,
Shakti Bhawan, 14, Ashok Marg, Lucknow-226 001.
18. Delhi Transco Ltd.,
Shakti Sadan, Kotla Road,
New Delhi-110 002.
19. BSES Yamuna Power Ltd.,
Shakti Kiran Building, Karkardooma,
Delhi-110 092.
20. BSES Rajdhani Power Ltd.,
BSES Bhawan, Nehru Place,
New Delhi.
21. North Delhi Power Ltd.,
Power Trading & Load Dispatch Group,
Cennet Building, Adjacent to 66/11 kV Pitampura-3,
Grid Building, Near PP Jewellers,
Pitampura, New Delhi-110 034.
22. Chandigarh Administration,
Sector-9, Chandigarh.
23. Uttarakhand Power Corporation Ltd.,
Urja Bhawan, Kanwali Road,
Dehradun.



24. North Central Railway,
Allahabad.
25. New Delhi Municipal Council,
Palika Kendra, Sansad Marg,
New Delhi-110 002.
26. Sasan Power Ltd, 1st Floor,
I Block Dhirubhai Ambani Knowledge City(DAKC),
Thane-Belapur Road, Koparkhairane,
Navi Mumbai
27. GMR Kamalanga Energy Ltd.,
Skip House, 25/1 Museum Road,
Bangalore, Karnataka- 560025.
28. Monnet Power Company Ltd.,
Monnet Marg, MandirHasaud Raipur,
Chattisgarh, 492101.
29. Lanco Babandh Power Ltd., Plot No.397,
Phase-III, 2nd Floor, Udyog Vihar,
Gurgaon, Haryana-120016.
30. IndBarath Energy (Utkal) Ltd.,
Plot No-30-A, Road No-1, Flim Nagar,
Jubilee Hills, Hyderabad,
Andhra Pradesh-500033.
31. Navbharat Power Private Ltd.,
Navbharat Chambers,6-3-1109/1,
3rd Floor Left Wing,
Raj Bhawan Road, Somajiguda,
Hyderabad, Andhra Pradesh-500082.
32. Jindal India Thermal Power Ltd.,
Plot No-12 Sector-B Pocket-1,
Local Shopping Complex, Vasant Kunj,
New Delhi-110070.
33. Sterlite Energy Limited,
Sipcot Industrial Complex, Tuticorin,
Tamil Nadu-628002.



34. Sterlite Technologies Limited,
C2, Mira Corporate Suits, 2nd Floor,
Okhla Crossing, Mathura Road,
Ishwar Nagar, New Delhi-110066.

...Respondents

ORDER

The Commission has allowed the annual transmission charges under Regulation 7(7) of the 2014 Tariff Regulations in respect of the assets covered under the petitions mentioned in the order as per following details:-

Srl. No.	Petition No.	Date of order	Period up to which annual transmission charges allowed
1	415/TT/2014	24.12.2014	2015-16
2	418/TT/2014	24.12.2014	2015-16
3	58/TT/2015	15.4.2015	2015-16
4	71/TT/2015	15.4.2015	2015-16

2. Since these petitions are under consideration for issue of final tariff order, we direct that the annual fixed charges allowed vide the orders as mentioned above shall continue to operate till 30.9.2016 or till the issue of final tariff order whichever is earlier.

Sd/-

(Dr. M.K. Iyer)
Member

Sd/-

(A.S. Bakshi)
Member

Sd/-

(A.K. Singhal)
Member

Sd/-

(Gireesh B. Pradhan)
Chairperson

